

on the Table of the House.

[English]

Strategy to Tackle Secessionist Communal and Extremist Organisations

8087. SHRI RAJAMOHANA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to evolve a multi-level strategy to meet the challenges thrown up by secessionist, Communal and extremist organisations; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Some anti-national forces have sinister designs to destabilise the unity of the country. Their ugly plans have to be effectively countered by a determined nation. The National Integrations Council in its meeting on 11th April, 1990 has appealed for mobilisation of all nationalist democratic and secular forces to meet the challenge of violence, secessionism, communalism and fundamentalism. Government is determined to ensure that a durable climate of communal harmony, stability and progress prevails throughout the country. All necessary help and assistance is being provided by the Central Government to the State concerned to maintain peace and communal harmony.

[Translation]

Opening of Post Offices in Bhojpur and Rohtas Districts of Bihar

8088. SHRI TEJ NARAYAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to

open branch post office and sub post offices in Bhojpur and Rohtas districts of Bihar; and

(b) if so, the district-wise locations of new branch post offices and sub post offices proposed to be opened during 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The Department is now undertaking a revision of norms for opening of Post Offices based on the extension programme implemented during the Seventh Plan. State/District-wise proposals are expected to be formulated after this exercise is completed.

[English]

Artificial Raising of Prawns

8089. SHRI P.A. ANTONY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have any plan for updating the artificial raising of prawns and other suitable varieties of edible fish along the country's coastal region which offer the use of innovative technologies for this purpose on viable commercial scale; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir.

(b) Government have taken a number of steps for upgradation of the technology for prawn and fish farming in the coastal areas, which include:

(i) Development of brackishwater prawn/fish farming through a

Centrally Sponsored Scheme "Integrated Brackishwater Fish Farm Development". Construction and operation of brackish-water fish/prawn farms and modern prawn seed hatcheries; establishment of Brackish-water Fish Farmers' Development Agencies in the coastal districts for providing a package of technical, financial and extension support to prawn farmers; establishment of pilot farms and pilot commercial prawn seed hatcheries with the assistance of foreign experts under a UNDP assisted Coastal Aquaculture Project, are the major components of this scheme.

- (ii) Import of technology with the assistance of International Funding Agencies and through technical collaboration under Joint Ventures for upgrading and standardising the indigenous technology for aquaculture;
- (iii) Establishment of 2 commercial scale prawn seed hatcheries with imported modern technology by the Marine Products Export Development Authority (MPEDA) under the Ministry of Commerce;
- (iv) Stepping up of the research activities on sea farming/mariculture, shrimp and fish farming by the Fisheries Research Institutes of the Indian Council of Agricultural Research (ICAR); etc.

[*Translation*]

Telephone Connections in Nalanda District, Bihar

8090. SHRI R.S. PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of people in the waiting list for telephone connections in Nalanda District, Bihar; and

(b) the time by which they would be provided telephone connections and steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) 296 as on 4.5.1990.

(b) The existing waiting list for telephone connections will be cleared progressively during 1990-91 and 1991-92.

Damage Caused by Hailstorm in Bihar

8091. SHRI DASAI CHOWDHARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there has been widespread damage to crop in Bihar due to heavy snowfall and hailstorm on 29 March, 1990;

(b) if so, the reasons for not giving compensation to the farmers under Comprehensive Crop Insurance Scheme in Darbhanga, Samastipur and Vaishali districts of Bihar; and

(c) the time by which compensation is likely to be given these farmers?